

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: nongazettedmainwing@gmail.com

ORDER

Subject: Annual Darbar Move from Jammu to Srinagar for the Summer Season (2026).

No: 544 of 2026/RG/NG-103(I) **Dated:** 16-04-2026

It is hereby ordered that in connection with Annual Darbar Move, Summer Season, 2026, Main Wing of High Court of J&K and Ladakh, office of the Principal Secretary to Hon'ble the Chief Justice, Registrar Vigilance, Director, J&K Judicial Academy, Registrar Rules, Registrar Computer (IT) and Central Project Coordinator (CPC) e-Courts, shall close at Jammu on 30th April, 2026 (Thursday) after office hours and shall reopen at Srinagar on 4th of May, 2026 (Monday) F.N.

Further, Special Move T.A. shall be paid at the uniform rate of Rs. 25,000/- per move employee. However, Special Move T.A. shall not be payable to such of the employees who do not move before/within the prescribed date.

By Order;


(M. K. Sharma)

Registrar General

No: 15899-16000 of 2025/RG/NG **Dated:** 16-04-2026

Copy to: -

1. Secretary General, Supreme Court of India, New Delhi.
- 2-22. Registrar General, High Court of _____
23. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
24. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
25. Director, J&K Judicial Academy, Janipur, Jammu
26. Registrar Judicial High Court wing, Srinagar with the request to ensure that chambers/courts and offices of Registry are made ready functional before 4th of May, 2026 and all the telephones are made functional.
27. Registrar Judicial, High Court wing, Jammu
28. Registrar Rules, High Court of J&K and Ladakh, Jammu
29. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
30. Registrar Inspection, High Court of J&K and Ladakh, Jammu
31. Member Secretary, J&K, Legal Services Authority, Jammu
32. Commissioner Secretary to Govt. Department of Law, Justice & Parliamentary Affairs, Civil Secretariat, Jammu
33. Administrative Secretary for Law and Justice, UT of Ladakh, Leh
34. Director, Estates Department, Civil Secretariat, Srinagar/Jammu

- 35-57. Pr. Distt & Session Judges, Srinagar, Budgam, Anantnag, Baramulla, Kupwara, Pulwama, Shopian, Bandipora, Ganderbal, Kulgam, Leh, Kargil, Jammu, Udhampur, Kathua, Rajouri, Poonch, Reasi, Doda, Samba, Kishtwar and Ramban.
58. Accountant General, Jammu & Kashmir, Jammu/Srinagar.
69. Dy. Accountant General, UT of J&K, Jammu/Srinagar
60. Director Information, Srinagar /Jammu.
61. Chief Accounts Officer, High Court of J&K and Ladakh, Srinagar
62. Deputy Director, Estates Department, Jammu/Srinagar
63. Joint Registrar (Judicial/Protocol), High Court wing, Srinagar /Jammu.
64. Central Project Coordinator, e-courts, High Court of J&K and Ladakh, Jammu, for uploading the same on official website of the High Court.
65. Treasury officer, Civil Secretariat, Srinagar/Jammu
66. Administrative Officer, Office of Advocate General, UT of J&K, Jammu for information of the Learned Advocate General.
- 67-87. Secretary Bar Association, Srinagar, Budgam, Anantnag, Baramulla, Kupwara, Pulwama, Shopian, Bandipora, Ganderbal, Kulgam, Leh, Kargil, Jammu, Udhampur, Kathua, Rajouri, Poonch, Reasi, Doda, Samba, Kishtwar and Ramban.
88. Post Master General, Jammu with the remarks that all official letters and telegrams addressed to Hon'ble the Chief Justice, Registrar General, Principal Secretary to Hon'ble the Chief Justice, Registrar Vigilance, Registrar (Adm.), Additional Registrar (Adm.), Joint Registrar Adm., Chief Accounts Officer and Deputy Registrar (Adm.) shall be received by the Administrative wing at Jammu till 29th April, 2026 and thereafter at High Court Main Wing, Srinagar. All official letters addressed to Registrar Judicial, High Court wing, Jammu shall be received as usual.
89. Post Master General, Srinagar, with the remarks that all official letters and telegrams addressed to Hon'ble the Chief Justice, Registrar General, Principal Secretary to Hon'ble the Chief Justice, Registrar Vigilance, Registrar (Adm.), Additional Registrar (Adm.), Chief Accounts Officer, Joint Registrar (Adm.), Dy. Registrar Adm. shall be received by the Administrative wing at Srinagar w. e. f. 4th May, 2026
90. Chief Librarian, High Court Wing, Jammu/Srinagar with the direction to keep the record of the same.
91. Order file.


Registrar General